

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-24/2003/2612/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>th</sup> 20 April, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/CT/22/417, dtd 18.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.04.2022 along with station leave permission, from the evening of 20.04.2022 till the morning of 25.04.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/2613/A dated** , 20-04-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

